

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 05th November, 2024

No. LJ(B) 48/2020/178 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Assistant Commissioners as the Executive Magistrate within Sohra Civil Sub-Division, with immediate effect until further orders -

1. Smti. A.R. Kynta, MCS, AC, Sohra Civil Sub-Division.
2. Shri. W.K. Kharbuli, MCS, AC, Sohra Civil Sub-Division.

Sd/-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/178 - A,

Dated Shillong, the 05th November, 2024

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. SSD/JDCL/16/2023/17 Dt. 15.10.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Samm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.